

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3406/2021

This the 1st day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Sudesh Jamwal, w/o Shri Vijay Singh Chib, r/o house No.434-C, Jeewan Nagar, Jammu.
(Age 42 yrs.)

.....Applicant

(Advocate:- Mr Nitin Bhasin -**Not Present**)

Versus

1. State of Jammu and Kashmir through Commissioner-cum-Secretary to Govt., Finance Deptt J&K Government, Civil Secretariat, Srinagar & 6 ors.Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

O R D E R
I O R A L I

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous dates also i.e. 17.02.2021 and 13.05.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 01.07.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil